



National Conference on Strategic Trade Controls

NCSTC 2026

Agenda



15th January, 2026



Bharat Mandapam, New Delhi



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GOVERNMENT PARTNERS



INDUSTRY PARTNERS





15th January, 2026

9:00 hrs onwards : Registrations & Entry for Participants, and Tour of Exhibition for Speakers

Time	Session
Lighting of Lamp	
Inaugural Session	
10:00 – 10:08 Hrs	Opening Remarks Ms. Muanpuui Saiawi Joint Secretary, Disarmament and International Security Affairs (D&ISA), MEA
10:08 – 10:16 Hrs	Welcome Address Shri Lav Agarwal DG, DGFT
10:16 – 10:24 Hrs	Industry Perspective on Strategic Trade Shri Ajay Sahai Director General & CEO, FIEO
10:24 – 10:32 Hrs	Special Remarks Shri Sanjeev Kumar IAS Secretary, Department of Defence Production (DDP)
10:32 – 10:40 Hrs	Special Remarks Shri Vivek Chaturvedi, Chairman, Central Board of Indirect Taxes and Customs (CBIC)
10:40 – 10:50 Hrs	Keynote Address Shri Rajesh Agrawal Commerce Secretary
10:50 – 10:55 Hrs	Release of the Updated Handbook on India's STC System
10:55 – 11:05 Hrs	Vote of Thanks Shri Rakesh Kumar, Additional DGFT
11:05 – 11:40 Hrs	High Tea



Thematic Session 1

(India's Strategic Trade Control System, SCOMET Policy, Licensing Process and Enforcement Mechanism for Dual Use Items)

11:40 – 11:55 Hrs	Overview and Approach on India's Strategic Trade Controls Mr. Pravin Vinod, OSD (D&ISA), MEA
11:55 – 12:10 Hrs	India's Dual Use Export Control – SCOMET Policy, Licensing Process and General Authorizations Mr. Moin Afaque, Joint DGFT (SCOMET), MoC&I
12:10 – 12:25 Hrs	Enforcement of India's Strategic Trade Controls and Case Studies Mr. Gurbaz Sandhu, Additional Director, DRI – CBIC, MoF
12:25 – 12:30 Hrs	Session Transition

Thematic Session 2

(Compliance in Strategic Trade & SCOMET and Supply Chain Security)

12:30 – 12:45 Hrs	STC enabling Trade and Economic Development Dr. Crystal D. Pryor, Senior Research Fellow, Center for Policy Research, University at Albany (SUNY), U.S.
12:45 – 13:00 Hrs	AEO and Supply Chain Security Mr. Akhil Kumar Khatri, Chief Commissioner, DIC – CBIC.
13:00 – 13:10 Hrs	ITT Compliance by Industry Mr. Prashant Kulkarni, Senior Consultant, Tata Consultancy Service
13:10 – 13:20 Hrs	Q&A related to Thematic Sessions 1 & 2
13:20 – 14:20 Hrs	Networking Lunch



Thematic Session 3

(Compliance and Industry Perspective in Electronics, IT & Emerging Technologies and Strategic Trade)

14:20 – 14:35 Hrs	European Perspective on Emerging Technologies and STC – Governance and Industry Strategy Dr. Branislav Aleksic, Expert, EU Export Control Programme for Dual-Use Goods (EU P2P)
14:35 – 15:05 Hrs	Panel Discussion – Electronics, IT & Emerging Technologies industries (Moderated by Ms. Ameeta Verma Duggal, Partner, DGS Associates) 1. Mr. Manish Hooda, Director (Technology), ISM 2. Mr. Kishore Balaji Desikachari, Executive Director, IBM 3. Mr. Atul Lall, Vice Chairman, DIXON Technologies 4. Ms. Ujjwala Jeremiah, Senior Director, Flextronics
15:05 – 15:10 Hrs	Session Transition

Thematic Session 4

(Compliance and Perspective of Academia & Research Institutes and Strategic Trade)

15:10 – 15:25 Hrs	Internal Compliance in Academia and Role of relevant Stakeholders Ms. Mikiko Noritake, Deputy Executive Senior Researcher, CISTEC (Center for Information on Security Trade Control), Japan
15:25 – 15:55 Hrs	Panel Discussion – Academia & Research Institutes (Moderated by Ms. Garima Prakash, Manager, Public Policy at 3rditech) 1. Dr. Sithu Sudarsan, ED, CDAC – Quantum Technologies 2. Mr. Jaspreet Sidhu, CEO, NCAMF – Additive Manufacturing 3. Dr. Sandeep Mahajan, Scientist-E, MeITY 4. Mr. Atul Agarwal, CEO, Aspirify
15:55 – 16:20 Hrs	Tea Break



Thematic Session 5

(Compliance and Industry Perspective in Chemicals & Biotech sectors and Strategic Trade)

Panel Discussion – Chemicals & Biotech sectors

(Moderated by Dr. Joshua Ebenezer, Customs and Trade Law Expert)

16:20 – 17:00 Hrs

1. Mr. Manoj Kumar Sahoo, Adviser, NACWC
2. Dr. Nitin Kumar Jain, Scientist-G, DBT
3. Mr. Raghuvir Kini, DG – Chemexcil
4. Ms. Sonia Gandhi, Head RAPA Division, BIRAC
5. Mr. Snehal Patel, Director, Sandhya Organic Chemicals Private Ltd.

17:00 – 17:05 Hrs

Session Transition

Thematic Session 6

(Compliance and Industry Perspective in Aerospace sector and Strategic Trade)

Panel Discussion – Aerospace Industry

(Moderated by Ms. Smitha Bhat, Aerospace Industry Compliance Expert)

17:05 – 17:40 Hrs

1. Mr. Yudhishtir J, Assistant Director, IN-SPACE
2. Mr. Smit Shah, President – Drone Federation of India
3. Gp Capt TH Anand Rao (Retd), Executive Consultant, ISPA
4. Mr. Tushar Goyal, Program Manager, Pixxel Space
5. Mr. Ankit Gupta, Associate Vice President – Compliance, Asteria Aerospace Ltd.

17:40 – 17:45 Hrs

Session Transition



Thematic Session 7

(Compliance and Industry Perspective in Defence sector and Strategic Trade)

17:45 – 18:00 Hrs	India's Defence Export Control – SOP, Licensing Process and General Licenses Mr. Kuldeep Parwal, Director (P&C), DDP, MoD
18:00 – 18:30 Hrs	Panel Discussion – Defence sector (Moderated by Mr Sanjay Notani, Senior Partner, Economic Laws Practice) 1. Mr. Pankaj Chadha, EVP & Head – Marine Platforms, Equipment and Systems Business, Larsen & Toubro, PES IC 2. Mr. Ashok Wadhawan, Joint President & Head, Adani Defence Systems 3. Mr. Mukesh Mohan Gupta, President, Chamber of Indian Micro Small and Medium Enterprises 4. Mr. Phani Koundinya, Vice President, Strategy & BD, Bharat Forge Ltd
18:30 – 18:45 Hrs	Q&A related to Thematic Sessions 3, 4, 5, 6 & 7
18:45 – 18:50 Hrs	Concluding Remarks for NCSTC 2026
18:50 Onwards	Dinner

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